

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 27 APR 1994

R.A. 16/94 in

APPLICATION NUMBER: O.A. 614/93

APPLICANTS:

Regl. Pf Commissioner,
To: Bion & another

RESPONDENTS:

vs. Lingappa Malappa
Kudarmani

- 1) Shri M. Varudava Rao
Standing Counsel for
Central Govt, High Court
Buildings, Bangalore-1.
- 2) The Regional Provident Fund
Commissioner, Office of the
Regl. Pf Commissioner,
No. 13, Rajaram Mohan Reddy Road,
Bangalore-1.

Received
for SI. No. 1 & 2.

[Signature]
27/4/94.

(MAHABOOS GANIYAR)
E.O. Legal.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

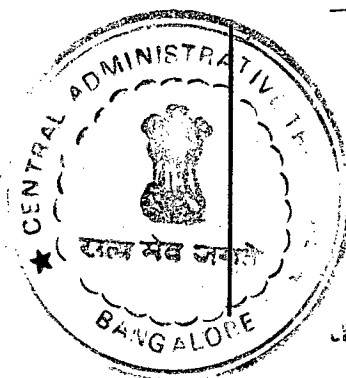
Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 15-4-1994

Issued on
27/4/94

[Signature]

[Signature]
for DEPUTY REGISTRAR
JUDICIAL BRANCHES. 27/4

Date	Office Notes	Orders of Tribunal
	ENV	PKS(Vc)/TVR(MA) 15-4-1994 Heard: No good reason. R. A. is rejected.



Sd/-
M(A)

Sd/-
VC

TRUE COPY

[Signature] 27/4
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE